

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 729**

TO BE ANSWERED ON NOVEMBER 21, 2019

IMPLEMENTATION OF SCHEMES IN RAJASTHAN

NO. 729. SHRI HANUMAN BENIWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the name of various schemes being implemented presently in the State of Rajasthan, district-wise for urban development through the economic assistance and financial resources of the Government; and**
- (b) the details of the administrative and financial approval of the said schemes?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a)The Ministry of Housing and Urban Affairs (MoHUA) facilitates and assists States/Union Territories (UTs), through its flagship Missions - Swachh Bharat Mission-Urban(SBM-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart Cities Mission (SCM), and Pradhan Mantri AwasYojana (Urban)(PMAY-U) and Deendayal AntyodayaYojana-National Urban Livelihoods Mission(DAY-NULM) and Metro Rail Projects to improve urban infrastructure and enhance the quality of life in cities and towns covered under these Missions.

(b)The names of various schemes being implemented in the State of Rajasthan are given in the Annexure.

Annexure referred to in reply to Lok Sabha Unstarred Question No 729 regarding 'Implementation of Schemes in Rajasthan' for answer on November 21, 2019.

Atal Mission for Rejuvenation and Urban Transformation(AMRUT)

Atal Mission of Rejuvenation and Urban Transformation (AMRUT) was launched on 25th June, 2015 with focus on providing water supply, sewerage &septage management, storm water drainage, parks & green spaces and non-motorized urban transport in 500 selected cities across the country. The Mission is also being implemented in the State of Rajasthan in total of 29 Mission Cities. Mission is not implemented district-wise. The list of Mission cities under AMRUT falling in respective district is annexed.

Under AMRUT, Ministry of Housing and Urban Affairs (MoHUA) approves only States Annual Action Plan (SAAPs) submitted by States and Union Territories (UTs) and releases Central Assistance (CA) as per the Mission Guidelines. Selection, appraisal, approval and implementation of projects under AMRUT are done by respective States / UTs. The approved SAAPs of State of Rajasthan are worth Rs. 3,224 crore, which include committed Central Assistance of Rs. 1,542 crore.

Swachh Bharat Mission-Urban(SBM-U)

DISTRICT_NAME	ULB_NAME	Total CTs constructed	Total PTs constructed	Total IHHLs constructed
Ganganagar	Kesrisinghpur (M)	10	0	998
	Sadulshahar (M)	4	0	1748
	Raisinghnagar (M)	5	18	1104
	Suratgarh (M)	0	32	1505
	Vijainagar (M)	12	18	1104
	Ganganagar (M CI)	26	22	3002
	Padampur (M)	18	14	1410
	Gajsinghpur (M)	12	1	819
	Anupgarh (M)	12	12	917
	Karanpur (M)	4	4	1304
Hanumangarh	Pilibanga (M)	35	17	2939
	Bhadra (M)	0	15	953
	Hanumangarh (M CI)	172	46	9317
	Nohar (M)	24	34	3139
	Sangaria (M)	13	61	2101
	Rawatsar (M)	7	30	1176
Bikaner	Deshnoke (M)	4	10	968
	Bikaner (M Corp.)	21	110	1666
	Dungargarh (M)	0	29	1096
	Napasar			
	Nokha (M)	4	23	1605
Jaipur	Kotputli (M)	19	27	2669
	Chomu (M)	22	38	847
	Phulera (M)	27	47	507
	Shahpura (M)	51	6	1603
	Jaipur (M Corp.)	510	1368	16301
	Viratnagar (M)	15	26	1380
	KishangarhRenwal (M)	14	11	816
	Jobner (M)	15	5	864
	Chaksu (M)	47	59	2081
	Sambhar (M)	32	6	500
	Bagru (M)	45	0	851
Ajmer	Beawar (M CI)	133	31	1047

	Sarwar (M)	20	39	1154
	Pushkar (M)	16	4	489
	Vijainagar (M)	16	42	814
	Kekri (M)	70	20	573
	Kishangarh (M CI)	95	14	1993
	Nasirabad(CB)	286	0	
	Ajmer (M Corp.)	316	214	4438
	Nasirabad (MB)	228	5	0
	Ajmer (CB)	24	0	0
Tonk	Niwai (M)	0	256	2320
	Deoli (M)	22	31	354
	Tonk (M CI)	35	14	7447
	Uniara (M)	15	0	1112
	Malpura (M)	37	0	738
	Todaraisingh (M)	20	53	1756
Bharatpur	Bayana (M)	22	64	1950
	Kumher (M)	2	8	1591
	Weir (M)	8	8	1426
	Kaman (M)	8	0	1186
	Nadbai (M)	39	0	1056
	Bhusawar (M)	24	35	767
	Rupbas	0	36	1120
	Deeg (M)	9	20	2156
	Bharatpur (M CI)	286	98	5936
	Nagar (M)	12	19	1534
Dhaulpur	Rajakhera (M)	34	4	3971
	Bari (M)	120	0	3260
	Dhaulpur (M)	35	77	5293
Karauli	Karauli (M)	40	20	5861
	Todabhim (M)	10	13	2149
	Hindaun (M)	70	95	4661
Dausa	Bandikui (M)	40	37	1365
	Lalsot (M)	99	10	1769
	Dausa (M)	119	34	3017
	Mahwa	0	55	0
Pali	Rani (M)	82	0	475
	Sumerpur (M)	0	97	1538
	Bali (M)	68	72	2029
	Sadri (M)	47	18	2466
	Falna (M)	40	22	959
	Jaitaran (M)	39	9	1950
	Pali (M CI)	201	131	7982
	Takhatgarh (M)	29	29	514

	Sojat (M)	143	12	3332
Churu	Chhapar (M)	0	7	854
	Churu (M CI)	20	23	1504
	Bidasar (M)	24	16	999
	Taranagar (M)	8	30	971
	Ratannagar (M)	0	22	289
	Rajaldesar (M)	41	23	854
	Sujangarh (M)	32	30	994
	Rajgarh (M)	38	28	4103
	Sardarshahar (M)	51	21	1347
	Ratangarh (M)	11	19	2022
Jhunjhunun	Mandawa (M)	0	10	307
	Pilani (M)	21	16	988
	Chirawa (M)	56	2	773
	Nawalgarh (M)	22	41	966
	Bissau (M)	4	11	454
	Jhunjhunun (M CI)	18	152	1988
	Mukandgarh (M)	7	0	426
	Baggar (M)	14	12	777
	Surajgarh (M)	17	0	570
	Vidyavihar (M)	0	19	162
	Khetri (M)	12	13	990
	Udaipurwati (M)	13	58	2006
Sikar	Sri Madhopur (M)	21	11	400
	Lachhmangarh (M)	0	7	837
	Khandela (M)	162	16	648
	Neem-Ka-Thana (M)	8	31	834
	Fatehpur (M)	7	21	859
	Losal (M)	16	5	903
	Reengus (M)	40	2	841
	RamgarhShekhawati(M)	4	4	525
	Sikar (M CI)	37	98	3963
Nagaur	Ladnu (M)	25	45	772
	Mundwa (M)	94	0	1424
	Parbatsar (M)	10	12	389
	Nagaur (M)	80	42	2131
	Degana	0	2	982
	Merta City (M)	16	14	653
	Kuchaman City (M)	26	28	619
	Nawa (M)	4	0	772
	Didwana (M)	12	20	4067
	Kuchera (M)	38	10	1486

	Makrana (M)	17	40	4520
Bhilwara	Gangapur (M)	66	3	1366
	Asind (M)	30	6	487
	Shahpura (M)	51	10	1399
	Mandalgarh (M)	4	45	1181
	Gulabpura (M)	58	34	1091
	Bhilwara (M CI)	692	204	4528
	Jahazpur (M)	18	0	489
	SawaiMadhopur	SawaiMadhopur (M)	101	20
Gangapur City (M)		33	28	3950
Udaipur	Bhinder (M)	102	0	993
	Fatehnagar (M)	14	44	2008
	Kanor (M)	78	11	929
	Udaipur (M CI)	315	280	1872
	Salumbar (M)	24	13	267
Pratapgarh	Chhoti Sadri (M)	40	122	865
	Pratapgarh (M)	325	0	840
Sirohi	Pindwara (M)	14	19	456
	Abu Road (M)	60	59	1361
	Sheoganj (M)	44	21	559
	Mount Abu (M)	25	53	0
	Sirohi (M)	33	39	579
Kota	RamganjMandi (M)	70	0	1266
	Itawa	12	23	2369
	Sangod (M)	176	0	1364
	Kaithoon (M)	211	0	927
	Kota (M Corp.)	424	625	9120
Baran	Antah (M)	103	35	1340
	Chhabra (M)	94	18	2544
	Baran (M)	858	240	4364
	Mangrol (M)	160	48	1194
Jhalawar	Jhalawar (M)	125	40	1644
	Bhawani Mandi (M)	118	60	1398
	Jhalrapatan (M)	286	1	1120
	Pirawa (M)	49	10	642
	Aklera (M)	75	130	1948
Bundi	Nainwa (M)	53	5	2055
	Keshoraipatan (M)	89	19	2162
	Bundi (M)	106	54	2324
	Lakheri (M)	98	26	2395
	Indragarh (M)	30	0	551

	Kaprain (M)	85	16	2041
Alwar	Kishangarhbas MB	17	20	681
	Behror (M)	6	18	350
	Bhiwadi (M)	25	59	1563
	Alwar (M CI)	367	78	2550
	Khairthal (M)	36	12	948
	Kherli (M)	27	25	855
	Tijara (M)	18	17	1447
	Rajgarh (M)	52	0	1540
Rajsamand	Rajsamand (M)	126	56	997
	Deogarh (M)	36	46	898
	Nathdwara (M)	40	5	920
	Amet (M)	89	26	719
Dungarpur	Sagwara (M)	20	31	2119
	Dungarpur (M)	71	65	1270
Jaisalmer	Jaisalmer (M)	184	133	721
	Pokaran (M)	21	55	947
Banswara	Kushalgarh (M)	52	22	639
	Banswara (M)	78	78	2192
Chittaurgarh	Chittaurgarh (M)	226	62	3446
	Bari Sadri (M)	50	20	598
	Rawatbhata (M)	76	8	1302
	Nimbahera (M)	266	42	999
	Begun (M)	18	2	850
	Kapasan (M)	116	20	1015
Barmer	Barmer (M)	57	84	1638
	Balotra (M)	148	0	8537
Jalor	Sanchore (M)	20	40	2824
	Bhinmal (M)	29	49	5696
	Jalor (M)	10	59	1335
Jodhpur	Bilara (M)	24	31	1530
	Pipar City (M)	116	31	1035
	Jodhpur (M Corp.)	299	361	5882
	Phalodi (M)	61	37	622

Pradhan Mantri AwasYojana-Urban (PMAY-U)

S.N o.	Districts	Centralassista nce Sanctioned (Rs. inCr.)	Houses Sanctioned (Nos)
1	Ajmer	196.55	11,804
2	Alwar	208.31	11,162
3	Banswara	6.07	401
4	Baran	88.42	5,887
5	Barmer	38.22	2,559
6	Bharatpur	60.19	3,787
7	Bhilwara	71.01	4,508
8	Bikaner	135.44	8,308
9	Bundi	77.24	5,130
10	Chittorgarh	140.21	6,722
11	Churu	189.66	12,634
12	Dausa	8.22	540
13	Dhaulpur	0.20	14
14	Dungarpur	6.03	390
15	Ganganagar	112.93	7,348
16	Hanumangarh	7.95	473
17	Jaipur	613.89	41,240
18	Jaisalmer	6.73	448
19	Jalor	20.19	1,346
20	Jhalawar	22.78	1,501
21	Jhunjhunun	64.00	4,326
22	Jodhpur	237.05	15,361
23	Karauli	15.17	1,013
24	Kota	142.00	8,520
25	Nagaur	91.58	6,154
26	Pali	89.97	5,997
27	Pratapgarh	46.64	1,770
28	Rajsamand	26.32	1,812
29	SawaiMadhopur	7.06	458
30	Sikar	74.90	4,936
31	Sirohi	21.30	1,424
32	Tonk	103.67	6,911
33	Udaipur	121.47	6,615
Grand Total :-		3,249.22	1,96,614

*** Including additional interest subvention subsidy of Rs.197.88 cr for 5,115 Beneficiaries released recently to Central Nodal Agencies (CNAs) under Credit Linked Subsidy Scheme (CLSS) of PMAY(U)**

**Deen dayal Antyodaya Yojana-National Urban Livelihoods Mission
(DAY-NULM)**

Ministry is implementing a Centrally Sponsored Scheme viz. “Deen dayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM)” in the statutory towns across states/UTs, including Rajasthan, to reduce poverty and vulnerability of urban poor households by enabling them access to gainful self-employment and skilled wage employment opportunities, for improvement in their livelihoods on a sustainable basis through the following components. Since 2014-15 funds to the tune of Rs. 147.65 crore (Centre component) have been released towards implementation of the mission in Rajasthan.

a) **Social Mobilization and Institution Development (SM&ID)** – envisages universal social mobilization of urban poor into Self-Help Groups (SHGs) and their federations. Each SHG, consisting of 10 to 20 members, normally women, serves as a support system for the poor to meet their financial and social needs. However, male SHGs of differently-abled persons or those in vulnerable occupations like rag-pickers, sanitation workers etc. are also allowed to be formed. SHGs are given Revolving Fund support and support in form of handholding, training of the members, bank linkage, formation of federation and other related activities.

b) **Employment through skills Training and Placement (EST&P)** – designed to provide skills to the urban poor to increase their income through structured and market-oriented courses that can provide wage employment and/or self-employment opportunities which will eventually lead to better living standards and alleviation of urban poverty on a sustainable basis.

c) **Self-Employment Programme (SEP)** - focuses on facilitating financial assistance to individuals/groups/SHGs of urban poor for setting up gainful self-employment ventures or micro-enterprises. Interest subvention is provided at the rate over and above the ROI of 7% on the bank loans sanctioned for the individual/group micro-enterprises. Additional 3% interest subvention is provided to women Self Help Groups (SHGs) on timely repayment of loans.

d) **Scheme for Shelter for Urban Homeless (SUH)** – provides for availability and access of urban homeless population to permanent shelters equipped with basic infrastructure facilities like water supply, sanitation, safety and security.

e) Support to Urban Street Vendors (SUSV)- This component addresses the livelihood concerns of the urban street vendors by facilitating survey, issue of certificates and identity cards, creation of required physical infrastructure for vending zones, pro-vendor urban planning and provision of skills to urban street vendors for accessing emerging market opportunities.

SMART CITY MISSION (SCM)

The Government of India launched Smart Cities Mission on 25 June 2015 for developing 100 cities as Smart Cities. The objective of the Mission is to promote cities that provide core infrastructure and give a decent quality of life to its citizens, a clean and sustainable environment and application of 'Smart Solutions'.

4 cities of Rajasthan selected among the 100 Smart Cities are Jaipur, Udaipur, Ajmer and Kota. The details of selection are as below:

S.No.	City	Round	Selection as Smart City
1.	Jaipur	1	January, 2016
2.	Udaipur	1	January, 2016
3.	Ajmer	2	September, 2016
4.	Kota	2	September, 2016

As per Smart Cities Mission(SCM) Guidelines, Central Government allocates Rs. 500 crore to every city over the Mission period and releases in installments. An equal amount of Rs. 500 crore, on a matching basis, is to be provided by the State Government/Urban Local Body(ULB). Balance funds required for the implementation of Smart City Proposals (SCP) are arranged through convergence with different Schemes/Missions of the Central/State Governments, loans, land value capture, Public-Private Partnerships (PPPs) and local bodies' own resources.

The implementation of the Smart Cities Mission at the city level is done by a Special Purpose Vehicle (SPV) created for the purpose. The SPVs plan, appraise, approve, implement, manage, operate, monitor and evaluate their Smart City projects.
